

units are closed. The 180 defaulting units which were not having requisite pollution control devices have been served with show-cause notices.

#### Unprovoked Firing on Border

2701. SHRI CHAMAN LAL GUPTA :  
SHRI RAJENDRA AGNIHOTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Pak-troops were indulging in firing on the BSF posts and villagers along the International Border in Jammu areas;

(b) if so, the number of firing incidents which took place during the current year;

(c) the loss of property and the compensation paid to the affected families during the said period;

(d) the number of the BSF personnel/civilians killed and injured during the said period due to unprovoked firing across the border;

(e) whether the Pak-firing is causing great inconvenience to farmers in working in their fields in the border villages; and

(f) if so, the steps taken to ensure security of the civilians residing in the border areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) Yes, Sir.

(b) There have been 617 incidents of firing by Pak troops on Jammu border during 1996.

(c) As reported by BSF, there has been no significant loss of property due to firing on Jammu border during current year. The kins of civilians killed due to firing have been/are being paid ex-gratia relief of rupees one lakh. Those injured are being paid Rs. 500/- to Rs. 25000/- depending on grievousness of the injury.

(d) The details of BSF personnel and civilians killed/injured due to unprovoked firing by Pak troops during 1996 are as under :

	Killed	Injured
BSF personnel .	-	7
Civilians	4	7

(e) Yes, Sir.

(f) The unprovoked firing of pak troops is being promptly retaliated by BSF. Also after a Sector level flag meeting between BSF and Pak Rangers on 11th Nov., 1996, it was mutually agreed to stop firing so that farmers could cultivate their land along border area of Jammu. The situation is now peaceful.

#### Special Component Plan and Tribal Sub-Plan

2702. SHRI DINSHA PATEL : Will the Minister of WELFARE be pleased to state :

(a) the details of flow of funds under the Special Component Plan (SCP) and Tribal Sub-Plan (TSP) in Gujarat during the Eighth Plan period;

(b) whether the flow of funds to SCP and TSP are in commensuration with the Scheduled Castes and Scheduled Tribes population in the State; and

(c) if not, the corrective measures taken by the Government to ensure the same?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Details of the outlays under the Special Component Plan (SCP) and Tribal Sub-Plan (TSP) in Gujarat during the Eighth Plan period, as indicated by the State Government, are given in the enclosed Statement.

(b) No, Sir.

(c) The Government of Gujarat have been repeatedly addressed with regard to the need to ensure that the proportion of Plan outlays provided for SCP and TSP is at least equivalent to the proportion of Scheduled Castes and Scheduled Tribes, respectively, in the State's total population.

#### STATEMENT

(Rs. in Crores)

Year	SCP	TSP
1992-93	71.34	192.47
1993-94	80.43	217.77
1994-95	78.07	237.75
1995-96	97.19	308.76

Details of outlays for 1996-97 are yet to be received/finalised

#### Winter Birds

2703. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any study is being conducted on the winter birds at Bharatpur this year;

(b) whether any changes by way of the diminishing number and type of birds have been recorded; and

(c) if so, the causes for such diversion?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) The Bombay Natural History Society (BNHS) is carrying out studies on various birds